

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1698
ANSWERED ON:03.12.2014
SCHEMES FOR LAND AND HOUSES FOR POOR
Premachandran Shri N.K.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to introduce a scheme for land for landless and house for houseless and if so, the details thereof;
- (b) whether any proposals from States are pending with the Government in this regard and if so the details thereof; and
- (c) the details of the steps taken by the Government on the request of the State of Kerala for providing home for homeless?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

(a) & (b): The Government has set the target of providing houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014. Accordingly, this Ministry after making consultations with various stakeholders including State Governments, industry associations etc. is in the process of formulating a new Scheme for 'Housing for All' by 2022 in the urban areas. The Scheme, at present, is at appraisal stage by Expenditure Finance Committee (EFC).

(c): 7 proposals under Basic Services to Urban Poor (BSUP) and 53 proposals under Integrated Housing & Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) received from the State Government of Kerala, were approved by this Ministry for construction/up-gradation of a total of 45,826 dwelling units. Similarly, under Rajiv Awas Yojana (RAY), 5 proposals for 2118 dwelling units have been approved by this Ministry. Proposals from the State are not pending with the Government.